GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4515

TO BE ANSWERED ON THE 23RD MARCH, 2021

EFFECT OF CHEMICAL AND BIO-FERTILIZERS

4515. SHRI UDAY PRATAP SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has conducted any study regarding the effect of chemical and bio-fertilizers on agricultural production;

(b) if so, the details thereof;

(c) whether the Government proposes to set up distribution/sales centres for organic/biofertilizers on the lines of the sales/ distribution centres set up for chemical fertilizers;

(d) if so, the details thereof;

(e) whether the Government has formulated any scheme to promote the use of vermicompost/ decompost manure to promote bio-organic fertilizers; and

(f) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Indian Council of Agricultural Research (ICAR) through Indian Institute of Soil Science (IISS) and All India Coordinated Research Projects (AICRPs) and Micro- and Secondary Nutrients and Pollutant Elements (MSNP) have studied the response of various major and micro nutrients applied through chemical fertilizers in different crops. Similarly, the Council has developed improved and efficient strains of bio-fertilizers specific to different crops and soil types under Network Project on Soil Biodiversity-Bio-fertilizers. Based on these studies ICAR is recommending soil test based balanced and integrated nutrient management through conjunctive use of both inorganic and organic sources (manure, bio-fertilizers etc.) of plant nutrients to improve soil health and fertility.

(c) & (d): On the lines of the sale for chemical fertilizers, retailers/traders must obtain authorization from notified authority of States Government for sale of bio-fertilizers, as per provision of clause 8 of Fertilizer Control Order (FCO), 1985.

(e) & (f): Under Capital Investment Subsidy Scheme (CISS), credit linked back ended subsidy is provided through NABARD @33% of total financial outlay subject to the maximum of Rs 63 lakh/ unit against TFO of Rs.190.00 lakh for maximum capacity of 100 TPD of Fruit & Vegetable Agro Composting Unit, while State and Central Government agencies are provided 100% assistance with maximum limit of Rs 190.00 lakh. Moreover, for establishment of Bio-fertilizer/ Bio-pesticide production units of 200 Ton Per Annum (TPA) capacity, 100% assistance is provided to State Govt./ Govt. Agencies up to a maximum limit of Rs.160.00 lakh/ unit. Similarly, for individuals/ private agencies assistance up to 25% of cost limited to Rs.40 lakh/unit as capital investment is provided through NABARD.

Input subsidy is provided under organic farming schemes for promoting use of bio and organic fertilizer Rs. 31,000/ha under Paramparagat Krishi Vikas Yojana (PKVY) and Rs. 32000/ha under Mission Organic Value Chain Development for North Eastern Region (MOVDNER).
